

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/112/2016

NAME OF THE PETITIONER(S)

: K. M. Veluthas & another

NAME OF THE RESPONDENT(S)

: M/s Lawrence Wood Industries Limited & another

UNDER SECTION

: 397/398, 247 & 402

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

KRISHNA Ravindran J-RADA RAD

Could petitioner

ORDER

Counsel representing both the parties are present. Counsel for petitioner prayed time for filing written submissions. Time extended at request. Put up on 14.11.2017 at 10.30 A.M.

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K Anantha Padmanabha Swamy Member (Judicial)

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